

[*Translation*]

**Employment to Educated Unemployed**

\*668. SHRI RAJVEER SINGH:  
SHRI RADHA MOHAN  
SINGH:

Will the Minister of LABOUR be pleased to state:

(a) the steps taken by Government for providing employment to those educated unemployed persons who are on the live registers of the various employment exchanges;

(b) whether Government propose to provide unemployment allowance to those who are on the live registers for more than three years;

(c) if so, by what time; and

(d) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (d). The problem of unemployment in the country is a matter of concern for the Government. The major thrust of the Eighth Five Year Plan is intended on employment generation for all categories of unemployed. A proposal to provide some kind of an employment guarantee to all citizens is also under examination but details have yet to be worked out.

[*English*]

**AIDS infected Blood Donors**

\*669. SHRI JANARDHANA POOJARY:  
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the number of AIDS infected blood donors has shown a phenome-

nal increase in the country and blood banks have not been able to prevent such persons from donating blood; and

(b) if so, the measure taken to check this menace?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). There has been an increase in the number of HIV (human Immuno Deficiency Virus) infested blood donors detected consequent to the expansion of the blood donors screening programme.

Screening of blood donors as a component of HIV surveillance activity was initiated in April, 1986. In view of the observed increase in HIV infection rate among blood donors over the next two years, the Government decided to establish facilities for screening all donated blood in a phased manner. Accordingly, screening of donated blood was started in the four metropolitan cities by linking blood banks to zonal blood testing centres. Similar arrangements have been initiated to introduce screening of donated blood to cover all major cities. Out of an estimated 15 lakh units of blood collected every year, 3.5 lakh units of blood have been screened during the period from 1.4.1989 to 31.3.1990.

It is difficult to prevent HIV infected blood donors from donating blood because of the fact that many professional blood donors give their blood at different blood banks by giving fictitious name and address. However, with the expansion of the blood donors screening programme it will be possible to ensure the safety of blood by rejecting the blood which is found to be infected.

**Irrigation Projects and Potentialities of Nagaland**

\*670. SHRI SHIKIHO SEMA: Will the

Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation projects of Nagaland pending with Union Government and those likely to be taken up during 1990-91;

(b) the details of irrigations projects of Nagaland completed so far; and

(c) the steps taken by Union Government to increase irrigation facilities in Nagaland?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). There is no major or medium irrigation project in the State. Also no such project is pending for clearance with the Central Government. The Central Water Commission has undertaken the investigation work of three medium projects for the State Government. Investigation and preparation of project reports are targetted for completion during the VIII Plan.

#### **Recognition of Indian MBBS Degree Abroad**

\*671. PROF. K.V. THOMAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the M.B.B.S. degree awarded by Indian Universities is not recognised abroad;

(b) whether persons holding (Indian) Bachelor's or Master's degree in medicine from Indian universities are not allowed to practice medicine; and

(c) the steps taken to rectify these defects in our medical education system?

THE MINISTER OF STATE OF THE

MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). As per Section 12 of the Indian Medical Council Act, 1956, there is an arrangement for reciprocity for recognition of the medical qualifications with a number of countries outside India. A list of such countries is attached as a statement. Information regarding other countries is not available with the Government.

#### **STATEMENT**

1. Australia.
  2. Burma
  3. Canada.
  4. North-West-Territories.
  5. Nova Scotia
  6. Ceylon
  7. Hongkong
  8. Italy.
  9. Japan
  10. Malta
  11. New Foundland
  12. New Zealand
  13. Pakistan
  14. Union of South Africa
  15. Straits settlement and Federated Malaya States
  16. Republic of Ireland
  17. Bangladesh.
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